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Title: Need to take necessary steps for release of Indian fishermen detained by Pakistan authorities.

SHRI K. YERRANNAIDU : Sir, I would like to inform the Government, through you, that five Indian fishermen were arrested in the Veeraval side of Pakistan Border recently. These people hail from Kunduvanipeta village in Srikakulam District. It relates to my constituency in Andhra Pradesh. Even recently the hon. Minister of Fisheries of Andhra Pradesh informed the Andhra Pradesh Assembly also that they have been pursuing it with the Centre.

In this regard, I wrote a letter to the hon. Minister of External Affairs to pursue this matter to get these people released immediately. Their parents are crying. This is the duty of the Ministry of External Affairs to pursue this matter at the earliest, without any delay.

I am requesting the hon. Minister of External Affairs, through you, to get these people released immediately. Parents of these people are crying. They depend on these people only. They do not have any assets and properties to live. That is why, I am requesting, through you, again to the hon. Minister of External Affairs to help them.